Suppl. Cause List No. 1 Sr. No. 07

HIGH COURT OF JAMMU AND KASHMIR

AT JAMMU (Through Virtual Mode)

> Bail App No. 66/2020 CrlM No. 393/2020 CrlM No. 394/2020

Nissar Ahmed

...Applicant

Through:-Mr. Suyash Singh Chandel, Adv.

v/s

Union Territory of J&K & Anr.

Non-applicants

Through :- Mr. A. M. Malik, Dy. AG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE <u>ORDER</u>

Issue notice.

Mr. A. M. Malik, learned Dy. AG accepts notice on behalf of the non-applicants. He seeks and is granted time to file objections to the bail application.

List on 11.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 02.06.2020 Shammi